

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH, BENGALURU**  
(Through Physical Hearing / VC Mode (Hybrid))

**ITEM No.27**  
**C.P No.143/BB/2023**

**IN THE MATTER OF:**

|                                       |     |            |
|---------------------------------------|-----|------------|
| Income Tax Department                 | ... | Petitioner |
| Vs                                    |     |            |
| RoC Karnataka &                       |     |            |
| M/s. Compulease Networks Private Ltd. | ... | Respondent |

**Order under Section 252 of Companies Act, 2013**

**Order delivered on 09.07.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner :       ---

**ORDER**

Due to paucity of time, list the matter **on 12.08.2024.**

**Sd/-**

**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**Sd/-**

**(K. BISWAL)**  
**MEMBER (JUDICIAL)**